

SHRI BASUDEB ACHARIA (Bankura)
When will the statement be made?

MR CHAIRMAN Now I have told him to make a statement. I have drawn his attention that yesterday this issue was raised in the House by Mr Kanshiram Rana. At that time the Minister present had said that he would inquire into it and make a statement.

Again I have requested the Parliamentary Minister to take note of the situation and make the statement as early as possible.

SHRIBASUDEBACHARIA Today? (*Interruptions*)

[*Translation*]

DR CHATRAPAL SINGH (Bulandshahr)
Mr Chairman, Sir, my constituency Bulandshahr occupies the second place in the country in the production of wheat and jau but no arrangement has so far been made for their procurement. Procurement centres have not been opened in Uttar Pradesh so far. In open market the price of millet is Rs 200 per quintal while the support price declared by the Government is Rs 260 per quintal. The farmer is thus losing Rs 60 per quintal. Still central Government has not issued any instruction to its agency for the procurement of wheat and Jau in Uttar Pradesh. In other states also this work has not been taken up. Farmers are forced to sell their produce to the traders and consequently farmers have been directly affected. I would like to request the Government to open Centres for procurement of wheat and millet so that the farmers are saved from being ruined. I demand that immediate arrangements be made for procurement. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI (Jhansi)
Mr Chairman, Sir, Government should take measures for the procurement of wheat in Uttar Pradesh. (*Interruptions*)

MR CHAIRMAN If all the Members go on

repeating what he has stated it would be a waste of time. Please go by rules. Shri Agnihotri you are taking the time of others. Please sit down. (*Interruptions*)

SHRI RAJENDRA AGNIHOTRI Sir, arrangement should be made for opening procurement centres. (*Interruptions*)

[*English*]

SHRIDWARAKANATH DAS (Kanmganj)
Sir, in a statement laid down by the Government it is said that 15 per cent of the medical sub-centres should be set up in scheduled caste bastis having 20 per cent or more scheduled caste people and 7 1/2 per cent in scheduled tribe areas.

Further sub-centres and primary health centres should be set up in such SC and ST areas which are five kilometres away from available family welfare delivery points.

But in Assam particularly in my constituency Kanmganj which is a scheduled caste one the aforesaid guidelines are not at all followed. That is, West areas of SC and ST components are without medical sub-centres, not to speak of health and family welfare delivery points. Furthermore, most of the PHCs and civil hospitals are running short of doctors, apparatus, first-aid medicines, nurses, beds and other necessary articles.

So, the concerned Ministry of the Government of India is requested to look into the matter and take immediate suitable steps to improve the situation as it relates to the question of life and death of the thousands.

[*Translation*]

SHRI RABIRAY Mr Speaker, Sir, I would like to draw the attention of the House and the country towards a very important question. I

would like to draw the attention towards the way our democracy is being attacked. Carla Hills The Trade Representative of precious American Government threatened to impose 301 special Act has been imposed against India. Some people expected a different attitude from Clinton Government, but we never expected so. I expected the same attitude from Clinton Government as from Bush Government. A news has appeared in a leading News paper yesterday.

[English]

"Clinton administration has warned India and some other intellectual property problem countries including possible bilateral and cut-off pressures in multilateral institutions to stop aid, deadlines and investigations, if they don't address UC concerns promptly."

[Translation]

My friend Shri Shukla is present here. He would not pay attention towards the terminology. America would impose such laws against a country like India. I am quoting from the speech of Era shafieo,. The General counsel of trade Representatives of the present region.

[English]

"Progress in other cases has been painfully slow and non-existent. Some countries such as Brazil, India, Korea, Thailand, Taiwan and Argentina have had a long term in this Special 301 list."

[Translation]

Further he adds:-

[English]

"Us is prepared to use Special 301 more aggressively In this context, he is looking at every means to deliver American's message home."

[Translation]

Mr. Chairman, Sir, Indian Government has become a slave to three international organisations IMF, world Bank and GATT. Bill Clinton president of America is behind this. Although that Government has never sent any written document in this regard yet the Trade council has started a open trade war against India is being humiliated everyday. Therefore, I would like to urge the Government that it should take up the matter, since we believe in democracy. Government should issue a clarification in this regard so that the House and the country become aware how the law has been violated. The way America is threatening to enforce Special Act 301 against India poses a very critical question. Therefore, I would like the Government to respond... (Interruptions)

[English]

SHRI BASUDEB ACHARIA: The matter raised by Mr. Rabi Ray is very serious. Hence, the Government should respond.

MR. CHAIRMAN: He has brought it to the notice of the Government in a forceful way.

SHRI BASUDEB ACHARIA: Government should tell the House that we will not yield to US Government.... (Interruptions)

[Translation]

SHRI TEJSINGHRAO BHONSLE (Ramtek): Sir, National School of Drama Alumni is a organisation under the Ministry of Human Resource Development. This Ministry also gives financial assistance to it. Training is imparted to the Actors and lakhs of rupees are spent for this purpose. Dramas based on social, economic, educational and patriotic topics are also staged from time to time. Recently, the Third Year students of the NSD staged 'Gandhi' in which he was shown to be similar to R.S.S. and V.H.P. people. It was also shown that Gandhi sang bhajan and 'Ramdhun' which are